## GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:4356 ANSWERED ON:20.12.2011 FOREIGNERS TRIBUNAL Ajmal Shri Badruddin

## Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the number of Foreigners Tribunal constituted in Assam and functional at present; and
- (b) the number of cases pending and cleared during each of the last three years and the current year, tribunal-wise?

## **Answer**

## MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

- (a): 36 Foreigners Tribunals have been set up in the State of Assam under the provisions of Foreigners Act 1946, Out of 36 Foreigners Tribunals, 7 posts of Members are vacant.
- (b): Between the period from the years 1986 to 2011 (upto 31.10.2011), 4,27,711 cases were referred to the Tribunal for opinion, of which tribunals have disposed of 1,50,184 cases. The details of tribunal-wise cases pending and disposal of the cases are maintained at the State level. Functioning of Foreigners Tribunals are being reviewed periodically.